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# The Gujarat Government Gazette

## EXTRAORDINARY PUBLISHED BY AUTHORITY

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MONDAY, FEBRUARY 18, 2013/MAGHA 29, 1934

Separate paging is given to this part in order that it may be filed as a Separate Compilation.**PART-V****Bills introduced in the Gujarat Legislative Assembly**

(To be translated into Gujarati and the translation to be published in the *Gujarat Government Gazette*. The date of publication to be reported.)

**The following Bill is published with the consent of the Speaker given under the proviso to rule 127A of the Gujarat Legislative Assembly Rules :-**

### THE GUJARAT SHORT TITLES (AMENDMENT) AMENDING BILL, 2013.

GUJARAT BILL NO. 1 OF 2013.

**A BILL**

*further to amend the Gujarat Short Titles (Amendment) Act, 2011.*

It is hereby enacted in the Sixty-fourth Year of Republic of India as follows :-

1. This Act may be called the Gujarat Short Titles (Amendment) Short title. Amending Act, 2013.

2. In the Gujarat Short Titles (Amendment) Act, 2011, in the Schedule, after entry at Serial No. 38, the following entry shall be inserted, namely :-

Amendment of  
Schedule to Guj.  
15 of 2011.

**SCHEDULE**  
(See sections 3 and 4 )

Sr. No.	Act No.	Year	Name of the Bombay Act
1.	2.	3.	4.
“38A.	Bom. XXIX	1950	The Bombay Public Trusts Act, 1950”.

**STATEMENT OF OBJECTS AND REASONS**

The Gujarat State was formed on 1st May, 1960 as a result of bifurcation of bigger Bilingual State of Bombay into two linguistic States of Gujarat and Maharashtra by the Bombay Re-organization Act, 1960.

By section 3 of the Gujarat Adaptation of Laws (State and Concurrent Subjects) Order, 1960, the Bombay Public Trusts Act, 1950 in force in the said State of Bombay was continued to be in force in the State of Gujarat or part thereof. Therefore, the Bombay Public Trusts Act, 1950 having short titled with prefix "Bombay" continues to be in force in the State of Gujarat or part thereof. It is, therefore, considered necessary to amend the short title of the said Act to substitute the prefix "Bombay" by prefix "Gujarat".

The Bill seeks to amend the Gujarat Short Titles (Amendment) Act, 2011 to achieve the aforesaid object.

Gandhinagar,  
Dated the 16<sup>th</sup> February, 2013.

**BHUPENDRASINH CHUDASAMA.**

By Order and in the name of the Governor of Gujarat,  
Gandhinagar.  
Dated the 18<sup>th</sup> February, 2013.

**C. J. GOTHI,**  
Secretary to the Government of Gujarat,  
Legislative and Parliamentary Affairs Department.